

File No.22/2/2021-Admn.-81/22
APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power

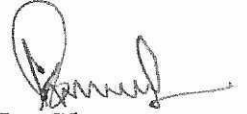
Core-5, Ground Floor,
SCOPE Complex, Lodhi Road,
New Delhi - 110 003

Dated : 7th February, 2022

C I R C U L A R

DOPT vide OM No.11013/9/2014-Estt.AIII dated 6th February, 2022 regarding preventive measures to contain the spread of Novel Coronavirus (COVID-19)-Attendance of Central Government Officials has stated that, in view of decline in the number of COVID cases and positivity rate, it has been decided that employees at all levels, without any exemption, shall attend office on regular basis with effect from 7th February, 2022.

2. All the officers/officials must wear masks at all times and continue to follow covid-appropriate behaviours strictly.
3. This issues with the approval of the Competent Authority.



(**Kapil Kr. Sharma**)
Admn-Cum-Accounts Officer

Copy to :-

1. All Officers/officials of APTEL
2. PS to Hon'ble Officiating Chairperson
3. PS to Hon'ble Technical Member (P&NG)
4. PPS to Hon'ble Technical Member (SKS)
5. PPS to Registrar
6. Office Assistant/IT(outsource) upload the ciruclat on the Website of APTEL.
7. Notice Board/Guard File